



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,11th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

THE HON'BLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(CrI.)/527/2020 (PDF COPY), BA 1603/2020(D/O), B/O in Bail Appln./1603/2020	AJAY BISWAS Versus THE STATE OF ASSAM	MR. M. BISWAS	PP, ASSAM
2	I.A.(CrI.)/529/2020 (PDF COPY), BA 1589/2020(D/O), B/O in Bail Appln./1589/2020	AJAY BISWAS Versus THE STATE OF ASSAM	MR.M. BISWAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

16	I.A.(Civil)/1787/2020 WITH LCR , FIXED in WP(C)/8205/2019	ALAL UDDIN @ MD. ALLAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR M DEKA MR. S HOQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/8205/2019	ALAL UDDIN @ MD. ALLAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR M DEKA MR S M ABDULLAH P MR S HOQUE MR R HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	I.A.(Civil)/1798/2020 WITH LCR, FIXED in WP(C)/6522/2019	ON THE DEATH OF ABDUL SATTAR HIS LEGAL HEIRS Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS. R DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/6522/2019	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 4

[CIVIL BENCH - II

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II OR AT 2 P.M. WHICHEVER
IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/4603/2020 CAVT. NO.06352/020, FIXED	SUPARNA SINHA Versus THE STATE OF ASSAM AND 2 ORS	MRS N SAIKIA MS. ARUNDHATI BORA MRS. P GOSWAMI MS. L BORGOHAIN	SC, SEC. EDU. MR. I H SAIKIA FOR CAVEATOR
25	WP(C)/4619/2020 FIXED	BIJOY BOISHNAB AND 6 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. SC, APSC
26	WP(C)/4688/2020 FIXED	PARTHA PRATIM HAZARIKA AND 119 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU
27	WP(C)/4692/2020 FIXED	JESMIN AHMED AND 27 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, SSA SC, CBSC
28	WP(C)/4740/2020 CAVT. NO.06442/020, (PDF), B/O	DR. RUNMONI BORAH PHUKAN Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 11/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS.]

**ITEM NO. 34 IN THE DAILY CAUSELIST WAS
ALREADY LISTED BY WAY OF MENTION MEMO.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/4458/2020 FIXED	SUKUMAR CHANDRA HALDAR Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. F A HASSAN MS R DEKA	MR. M J BARUAH SC, AFDC
42	WP(C)/4536/2020 FIXED	DIBRUGARH FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM MR. N BORAH	GA, ASSAM
43	WP(C)/4729/2020 (PDF), B/O	M/S K R CONSTRUCTIONS Versus UNION OF INDIA AND 3 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	ASSTT.S.G.I.
44	WP(C)/4737/2020 (PDF), B/O	MRIDUL KUMAR DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	SR. GA, ASSAM SC, S E C SC, BTC
45	WP(C)/4748/2020 (PDF), B/O	URBAN WORLD MOTORS PVT. LTD. Versus STATE BANK OF INDIA AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	
46	WP(C)/4756/2020 (PDF), B/O	M/S SADGURU ENGINEERS AND ALLIED SERVICE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, RAILWAY
47	WP(C)/4776/2020 (PDF), B/O	M/S PANESAR AGRICULTURE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 11/11/2020

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| 1) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |
| 2) | MR. D SAIKIA | 09-11-2020 | To | 12-11-2020 |
| 3) | MR R CHAKRAVORTY | 10-11-2020 | To | 12-11-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL

**ITEM NO. 10 IN THE DAILY CAUSE LIST WAS
ALREADY LISTED ON 10-11-2020 BY WAY OF
MENTION MEMO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
37	Bail Appln./2236/2020 FIXED	VIKASH CHANDRA Versus THE STATE OF ASSAM	MR A C BORBORA MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
BAIL HEARING				
38	AB/1755/2020 FIXED	RANJIT DUTTA @ TILUKAN DUTTA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR D GOGOI	PP, ASSAM
39	AB/2535/2020 B/O	ROHIT SAHU AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
40	AB/2557/2020 B/O	RAJU SAHU Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
HEARING				
41	Crl.Pet./392/2017 B/O	SAFIQUE SAIKIA Versus SOMBOU NATH GOGOI	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA	MR.A K SHARMA MR.S P DEKA MR.D SHARMA
42	Crl.Pet./741/2017 WITH LCR 1 FILE, B/O	DIPU DUTTA Versus THE STATE OF ASSAM and ANR.	MR.K N CHOUDHURY MS.D DEKA MS.R DEKA MS.M MAHANTA	MR.P N GOSWAMI(R-2) MS.M D BORAH R-2 PP, ASSAM
WITH				
43	Crl.Pet./541/2017	DEBAJIT DAS Versus THE STATE OF ASSAM and ANR.	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	MR.N DUTTA(Sr.Adv.)(R-2) MR.P N GOSWAMI(R-2) MR.J KALITA(R-2) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
43	WP(C)/6670/2017 B/O	SILCHAR MEDICAL COLLEGE and HOSPITAL CONTRACTUAL WORKERS and EMPLOYEES UNION and 2 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS. S BORO MR B PAUL	GA, ASSAM SC, HEALTH SC, FINANCE
WITH				
44	WP(C)/5640/2019	SILCHAR MEDICAL COLLEGE AND HOSPITAL AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR G UDDIN MR. N H LASKAR MS. S BORO MR B PAUL	SC, HEALTH
MOTION				
45	WP(C)/1351/2020 (BY SLIP)	SANJIB DAS AND 50 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. A B T HAQUE	SC, APDCL
WITH				
46	WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
WITH				
	I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
WITH				
47	WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
WITH				
	I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
WITH				
48	WP(C)/1132/2020	MAHUA DUTTA ROY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL

49	WITH WP(C)/1182/2020	NAYAN MONI BARUAH AND 5 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
50	WITH WP(C)/1241/2020	SUDIPTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS	MS. D MUSAHARY MR D KALITA	MR H K SARMA SC, APDCL
51	WITH WP(C)/1242/2020	SHEIKH AKIDUL ABEDIN AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
52	WITH WP(C)/1250/2020	DINESH LAGACHU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	GA, ASSAM SC, APDCL
53	WITH WP(C)/1261/2020	MANU DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	SC, APDCL
54	WITH WP(C)/1265/2020	PABITRA BARUAH Versus ASSAM STATE ELECTRICITY BOARD AND 5 ORS.	MR A DASGUPTA MS. B DAS	SC, APDCL
55	WITH WP(C)/1308/2020	ABDUL MATIN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, APDCL
56	WITH WP(C)/1321/2020	URMILA DEVI AND 6 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 12 ORS.	MS. B BHUYAN MS. P PATHAK MR. A KHOUND	SC, APDCL
57	WITH WP(C)/1332/2020	MUKUL CHANDRA BAISHYA AND 89 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
58	WITH WP(C)/1353/2020	DILIP BHUYAN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR R KALITA MR. J SINGH MR. R SALOI MR H AGARWAL MS. J KONWAR	SC, APDCL
59	WITH WP(C)/1354/2020	SHINTU KAKATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN	SC, APDCL
60	WITH WP(C)/1359/2020	JOY KUMAR DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL)AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
61	WITH WP(C)/1362/2020	GOBINDA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL

62	WITH WP(C)/1370/2020	DIPANKAR GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
63	WITH WP(C)/1411/2020	MALLIKA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
64	WITH WP(C)/1413/2020	NIJUM DAS AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. S BORTHAKUR MR D KALITA	SC, APDCL
65	WITH WP(C)/1415/2020	SANGHAMITRA SEN AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
66	WITH WP(C)/1460/2020	UPAMA CHAKRAVARTY AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, APDCL
67	WITH WP(C)/1518/2020	NITYANANDA PAUL AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. R ISLAM MS. K BORA	SC, APDCL
68	WITH WP(C)/1547/2020	SOHIDUL ISLAM LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	GA, ASSAM SC, APDCL
69	WITH WP(C)/1549/2020	MRIGANKA DAS Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	GA, ASSAM SC, APDCL
70	WITH WP(C)/1574/2020	KHAGEN MOHAN AND ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. P K BORAH MR. D GOGOI MR. S BARTHAKUR	SC, APDCL
71	WITH WP(C)/1691/2020	AMIR ALI MANDAL AND 31 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
72	WITH WP(C)/1702/2020	SUPTA DEY Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS N NATH MR. M DUTTA MR S DAS	SC, APDCL
73	WITH WP(C)/1725/2020	MANOWAR HUSSAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
74	WITH WP(C)/1731/2020	DIPANKA SAIKIA AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
75	WITH WP(C)/1736/2020	DEBOJYOTI DEKARAJA AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR A TALUKDAR	SC, APDCL

76	WITH WP(C)/1737/2020	MONUJ CHANGMAI AND 21 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
77	WITH WP(C)/1768/2020	JATIN CHANDRA DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS	GA, ASSAM SC, APDCL
78	WITH WP(C)/1775/2020	PABITRA KR. DAS AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
79	WITH WP(C)/1784/2020	SONMONI KALITA @ JONMONS KALITA AND 27 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MR. K PUJARI	GA, ASSAM SC, APDCL
80	WITH WP(C)/1789/2020	ASHU SHILL AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N H LASKAR	GA, ASSAM SC, APDCL
81	WITH WP(C)/1813/2020	MAJMIL HAQUE AND 131 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
82	WITH WP(C)/1892/2020	DULU MONI TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MS. B BHUYAN MS. P PATHAK MR. M BORAH	SC, APDCL
83	WITH WP(C)/1898/2020	JYOTI MONI GOGOI AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR B BURAGOHAIN MR. R PHUKAN	SC, APDCL
84	WITH WP(C)/1912/2020	KALPANATH DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
85	WITH WP(C)/1917/2020	JAYANTA BORA AND 18 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS	MR. A GOGOI MR D K BARUAH	SC, APDCL
86	WITH WP(C)/2087/2020	PRANAB JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
87	WITH WP(C)/2279/2020	NABAJYOTI BORA AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR D BORUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
88	WITH WP(C)/2280/2020	JITU TAPAN SADHANIDHAR AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. D BORAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
89	WITH WP(C)/2371/2020	HIMANKA GOGOI AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL

90	WITH WP(C)/2576/2020	NITYANANDA DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
91	WITH WP(C)/2602/2020	BITOPAN BARMA AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, APDCL
92	WITH WP(C)/2688/2020	BIRESH NATH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. A B T HAQUE	SC, APDCL
93	WITH WP(C)/2709/2020	MADAN DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
94	WP(C)/4425/2020 FIXED	DWIPANJIT HANDIQUE AND ANR Versus THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR	SC, A S T C
ORDERS				
95	WP(C)/7562/2019 B/O	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS K GOGOI MS F N ZAMAN MS C. KALITA MS. R AHMED	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 11/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Wednesday,11th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH - II

**THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH OR AT 2 P.M.
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
17	WP(C)/4154/2020 FIXED	KAUSTAV SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR D K BHATTACHARYYA MR. N DEKA	GA, ASSAM MR. D NATH MR D KALITA SC, AAU
ORDERS				
18	WP(C)/3690/2020 FIXED	RAMKRISHNA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM MR. A A R KARIM
19	WP(C)/3543/2020	EBRAHIM ALI SK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2020

1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

18	I.A.(CrI.)/496/2019 in CrI.Rev.P./35/2017	BIKASH BHUIYA Versus NEPAL CHANDRA DAS and ANR.	MR. T J MAHANTA MR. I H LASKAR MR. P K DEKA MR. M S ALAM	MR. A M BORA G UDDIN MS. C CHOUDHURY PP, ASSAM
	WITH CrI.Rev.P./35/2017	BIKASH BHUIYA Versus NEPAL CHANDRA DAS and ANR.	MR. T J MAHANTA MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	MR. A M BORA (R1) MR.G UDDIN(R-1) MR.N H LASKAR(R-1) MS. C CHOUDHURY (R1) MS.P A TALUKDAR(R-1) PP, ASSAM

MOTION (BA)

19	Bail Appln./2427/2020 (PDF COPY) B/O	KUSHAL DAS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM
20	Bail Appln./2434/2020 (PDF COPY) B/O	PRITAM DAS Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
21	Bail Appln./2438/2020 (PDF COPY) B/O	KUMUD CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM

BAIL HEARING

22	AB/1341/2020 FIXED	AMIR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 11/11/2020

1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
39	AB/3182/2020 (PDF COPY) B/O	DHRUBA JYOTI DAS Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
40	AB/3226/2020 (PDF COPY) B/O	SANIDUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN MR B DEORI	PP, ASSAM
41	AB/3227/2020 (PDF COPY) B/O	MD WAHED ALI MANDAL Versus THE STATE OF ASSAM)	MR. D P BORAH MS. S BORO	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/4431/2019 FIXED	MONIKA ROY CHOUDHURY @ MONIKA DEVI CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
WITH				
43	AB/3009/2019	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
WITH				
44	AB/3015/2019	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
45	Bail Appln./2029/2020 FIXED	RAKIB ALI @ REKIB ALI @ TIKLA Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
WITH				
46	Bail Appln./2007/2020	RAKIB ALI @ REKIB ALI @ TIKLA Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
<u>ORDERS</u>				
47	CrI.Pet./476/2020 FIXED	MRIDUL DUTTA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYYA MR. D PHUKAN	MR P S RAJA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |
| 2) | MR. D SAIKIA | 09-11-2020 | To | 12-11-2020 |
| 3) | MR R CHAKRAVORTY | 10-11-2020 | To | 12-11-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
38	Bail Appln./2444/2020 (PDF COPY) B/O	NGURANG TALUK Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
39	Bail Appln./2445/2020 (PDF COPY) B/O	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
40	Bail Appln./2447/2020 (PDF COPY) B/O	PRANAB JYOTI DUTTA Versus THE STATE OF ASSAM	MR. S BORTHAKUR	PP, ASSAM
41	Bail Appln./2449/2020 (PDF COPY) B/O	KUSHAL DAS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KHANIKAR MS. P BORAH	PP, ASSAM
42	Bail Appln./2458/2020 (PDF COPY) B/O	NEEL NAKSHATRA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS G UDDIN	PP, ASSAM
43	Bail Appln./2463/2020 (PDF COPY) B/O	KAKOLI BUZARBARUAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA	PP, ASSAM
44	Bail Appln./2480/2020 (PDF COPY) B/O	VIKASH CHANDRA Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA	PP, ASSAM
<u>BAIL HEARING</u>				
45	AB/2741/2020 FIXED	IKRAMUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
46	AB/2764/2020 FIXED	NANDALAL RAI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MS M NIROLA	PP, ASSAM
<u>ORDERS</u>				
47	I.A.(CrI.)/519/2020 WITH AB/2608/2020(D/O), B/O in AB/2608/2020	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. A ROSHID	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/11/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |
| 2) | MR. D SAIKIA | 09-11-2020 | To | 12-11-2020 |
| 3) | MR R CHAKRAVORTY | 10-11-2020 | To | 12-11-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
38	WP(C)/6996/2019 FIXED	ASHOK KUMAR MAHESWARI Versus THE STATE OF ASSAM AND 6 ORS	MR. A K MAHESWARI PETITIONER IN PERSON	MR. B GOGOI MR. B D DEKA MS. M D BORAH MS. M D BORAH MR. M DAS N CHAUDHURY MR. G BORDOLOI
39	WITH WP(C)/5711/2019	OM PRAKASH RATHI Versus THE STATE OF ASSAM AND 3 ORS	MR. V K CHOPRA MR. S K SINGH MR. J CHOPRA	GA, ASSAM
	WITH I.A.(Civil)/3817/2019 in WP(C)/5711/2019	ON THE DEATH OF OM PRAKASH RATHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	SC, REVENUE
40	WITH WP(C)/5750/2019	SANGITA CHOPRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	GA, ASSAM
41	WITH WP(C)/5808/2019	POOJA SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR. J CHOPRA MS. R BARMAN	MS. M BHATTACHARJEE (GA, ASSAM)
42	WITH WP(C)/5877/2019	SANGITA CHOPRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	GA, ASSAM
43	WP(C)/420/2020 B/O	HIMANI BAISHYA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY GA, ASSAM MR. R Deka MS D N RABHA	SC, REVENUE SC, FINANCE
44	WP(C)/3302/2020 B/O	EUSOB ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	MR D J MEDHI GA, ASSAM MR S KHOUND SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 11/11/2020

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|----|------------------|------------|----|------------|
| 1) | MR. R K JAIN | 12-10-2020 | To | 15-11-2020 |
| 2) | MR. D SAIKIA | 09-11-2020 | To | 12-11-2020 |
| 3) | MR R CHAKRAVORTY | 10-11-2020 | To | 12-11-2020 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

[CIVIL BENCH - II AND MAC.APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
38	WP(C)/4264/2020 FIXED	UPASANA PODDAR Versus INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS	MR. R DUBEY	SC, IIT
ORDERS				
39	I.A./83/2015 in MAC.APP. SL.NO. 251234, B/O	NATIONAL INSURANCE CO. LTD. Versus MRS. NASIMA BEGUM and 2 ORS,	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
40	MACApp./26/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM	MR. A AHMED	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1- R3) MS B TALUKDAR (R1-R3)
41	MACApp./848/2018 WITH LCR, B/O	NATIONAL INSURANCE CO. LTD Versus MRS. NEHA AGARWALLA and 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HAJURI MRS. A BORAH	MR. S DUTTA(R-4) MS. N MODI(R-4) MS. M CHOUDHURY(R-4) MR. C SHARMA(R-4) MS. P DOWERAH(R-4) MS. S THAKURIA MR. SIDHANT DUTTA(R-4)
	WITH I.A.(Civil)/1710/2016 in MACApp./848/2018	NATIONAL INSURANCE CO. LTD. Versus MRS. NEHA AGARWALLA and 5 ORS,	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MS S MOCHAHARI (R4) MR SISHIR DUTTA (R4) MS. M CHOUDHURY (R4) MR. S DUTTA (R4)
42	I.A.(Civil)/1330/2020 FIXED in MACApp./24/2020	SUTOPA ROY KAR AND ANR Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 3 ORS	MR.A K SHARMA	MR. R GOSWAMI
	WITH MACApp./24/2020	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. SUTOPA ROY KAR AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. A K SHARMA (R1, R2) MR. A DUTTA MR. S BHUYAN (R1, R2) MRS. P M DUTTA

WITH
I.A.(Civil)/257/2020
in MACApp./24/2020

NEW INDIA ASSURANCE COMPANY
LIMITED

MR. R GOSWAMI
MS. P BORTHAKUR
MR D DEKA

Versus

SMTI. SUTOPA ROY KAR AND 4 ORS

MUSSTT. ANWARA BEGUM LASKAR AND
4 ORS.

MR. M TALUKDAR

MS R D MAZUMDAR

Versus

NATIONAL INSURANCE CO. LTD. AND 2
ORS.

WITH
MACApp./529/2019

THE NATIONAL INSURANCE CO. LTD.,

Versus

MUSSTT. ANWARA BEGUM LASKAR AND
6 ORS.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MS J ROY
MR. S P SHARMA

MR. M TALUKDAR
MR. A SHAKIL

WITH
I.A.(Civil)/3470/2019
in MACApp./529/2019

THE NATIONAL INSURANCE CO. LTD.,

Versus

MUSSTT. ANWARA BEGUM LASKAR AND
6 ORS.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MS J ROY
MR. S P SHARMA

HEARING

44 WP(C)/1361/2019
B/O

ASIMIA SENIOR MADRASSA AND ANR.

Versus

THE STATE OF ASSAM AND 5 ORS

MR H I CHOUDHURY
MR. M A I HUSSAIN
MD. M U AHMED
MR. A R BORBHUYAN

SC, SEC. EDU.
MR. M KHAN (R6)
GA, ASSAM
MR. J RAHMAN (R6)
KAKALI DEVI (R6)

45 MACApp./171/2020
WITH LCR (XEROX), FIXED

ORIENTAL INSURANCE COMPANY LTD

Versus

STRUCK OFF

MS. R D MOZUMDAR
MS. C MOZUMDAR
MS P SARMAH

MR. M U MONDAL
MS. N NASRIN
MR. H A AHMED
MD. I H KHAN
MR J ISLAM

WITH
I.A.(Civil)/1144/2020
in MACApp./171/2020

ORIENTAL INSURANCE COMPANY LTD.

Versus

STRUCK OFF

MS R D MAZUMDAR
MS. C MOZUMDAR
MS P SARMAH

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LEAVE NOTE OF ADVOCATES FOR 11/11/2020

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1) MR. R K JAIN 12-10-2020 To 15-11-2020
2) MR. D SAIKIA 09-11-2020 To 12-11-2020
3) MR R CHAKRAVORTY 10-11-2020 To 12-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/3314/2020	NARESH SAHANI AND 21 ORS. Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS	MR. A K GUPTA, CGC, -R, 4 ASSTT.S.G.I. MR. P K ROY, SC, F C I -R, 1, 2 & 3
WITH				
2	WP(C)/3381/2020	BINDESWARI SINGH AND 18 ORS Versus FOOD CORPORATION OF INDIA AND 3 ORS	MR A DASGUPTA MS. B DAS	MR. A K DUTTA SC, F C I ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 11/11/2020

1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING FROM
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	WP(C)/3831/2017 FIXED (BY STATEMENT)	M/S. ADITI INDUSTRIES Versus THE UNION OF INDIA and 2 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, CENTRAL EXCISE
50	WP(C)/3210/2018 FIXED (BY STATEMENT)	M/S. DEVI UDYOG Versus THE UNION OF INDIA and 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MRS. N BORDOLOI	MR. S C KEYAL ASSTT.S.G.I.
51	WP(C)/3087/2020 FIXED	UPPER ASSAM PETROCOKE PRIVATE LIMITED Versus UNION OF INDIA AND ANR	MR G N SAHEWALLA MR D SENAPATI MR H K SARMA MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I.
52	WITH WP(C)/3763/2020	MODI MUNDIPHARMA BEAUTY PRODUCTS PVT. LTD. Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
53	WITH WP(C)/4031/2020	M/S K.D. COKES Versus THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
54	WITH WP(C)/4035/2020	NORTH EAST ROOFING (P) LTD. Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SC, GST AND ASSTT.S.G.I.)

55	WITH WP(C)/4046/2020	PDP STEELS LTD Versus UNION OF INDIA AND 2 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.
56	WITH WP(C)/4053/2020	M/S. B.R.METALICS Versus UNION OF INDIA AND ANR.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	ASSTT.S.G.I.
57	WITH WP(C)/4194/2020	KAMAKHYA PLASTICS PVT. LTD. Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 11/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020